

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 129
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors.

... Applicant/Petitioner

v.

Fantastic Buildcon Pvt.Ltd. & Ors.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (Liq.)

Order delivered on 09.12.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MR. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Ms. Arveena Sharma, Mr. Rakesh Kumar
Mr. Sahil Dhawan, Mr. Krishna Kumar,
Mr. Srujana Suman Mund, Advs.

For the Liquidator

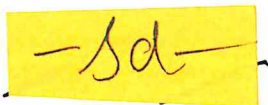
Mr. Vinod Kanna, Adv. With Mr. Om Prakash
Vijay, Liquidator

ORDER

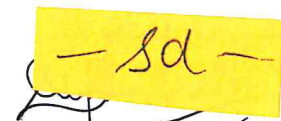
**CA-1836(PB)/2019, CA-1965(PB)/2019, CA-1968(PB)/2019 &
CA-2017(PB)/2019**

Let the pleadings be completed by exchanging copies.

List for further consideration on 16.01.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)